

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
28-03-2024 AT 10:30 AM**

**CP No. 39/241/HDB/2023
AND
IA (CA) 83/2024 in CP No. 39/241/HDB/2023
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Mrs. S. Asha Devi

...Petitioner

AND

M/s. Polynex Polymers Private Limited

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No. 39/241/HDB/2023

Learned Counsel Mr Naresh Kumar Sangam, for company petitioner
Learned Counsel Mr VB Raju, for Respondent No.4 present physically.
Learned Counsel Ms Harshita Datla, for Respondent nos 1 to 3 present through
Video Conference.

Pleadings completed. Matter adjourned to 18.04.2024 as a last chance.

IA(CA) 83/2024

Learned Counsel Mr VB Raju, for applicant present physically.
Learned Counsel Mr Naresh Kumar Sangam, for Respondent present physically.
Counter if any shall be filed within 10 days and copy be served to the other side.
Rejoinder if any shall be filed within three days thereafter. Matter adjourned to
18.04.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**